4	
Mr.	1.7
1	(0,1)
100	1

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From Branews No. 6.6. Constituency (Name of the Constituency)

1 Dinad Sames Sing Son daugt raile of Son Bam Dilate Sings. M. Jed. A.7 ... years, resident of Mil. Bare Ballnahe... (mention full postal address), a candidate at the above of the section, do hereby solemnly affirm and state on oath as under: strike out whichever is not applicable)

(1) I am a candidate set up by Bhartis tanda fauly name of the political party) am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	APGPS72787	(2011-12)	1387574.00
2.	Spouse-	~	n'0	~ O Cente
3.	Dependent 1	nip.	n.D	no
4.	Dependent 2	np	20	no
5.	Dependent 3	ND	20	no

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N.F
(b)	Name of the court, Case No. and Date of order taking cognizance :	~
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	no

164. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

3100 (a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(.4.Pis	Name of the Court(s). Case No. and Date(s) of order(s).	nul.

(5) That I give herem below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spause ingh.	Dependent 1	Dependent-2	Dependent-3
i)	Cash in hand	98130=00	20000:00	NA	20	nD.
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Secretaristers) 123697.00 123697.00 1221. Rihar Wid Loon Mandal Leocool 00 SP3, Ratina Secretariste SP8, Ratina 100, 100, 100, 100, 100, 100, 100, 100,	of a		ND	~
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	~#	4.0	~>	n's	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Lie pale 4976. 5632840976. 584-2864.03.04 Room-18696. 190ds - y by. Esconium pard hoptodis.	Made-yby.	e rip	rip	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NP	ns	n'y	N.P.	nt
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Marikal Delin CER-39A follo Depolicate val Marital feate ER-396 3868	7	~ 7	~	2
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	6,06 d (8) names		مريه وله	Gold Rs. 3000=01	d 20

(Claims/interest	Stoms Nakije Jets Och che Louglold if	~ 4	100	no
(ix, Gross Total value		n p		and the same of th
2 Patoile of Immovable service	1907888-00 495089-00	mp	3000=00	wp

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse sings	Dependent 1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	MANZE Chitalia KRATENE 95 MU Plot alo. 447 MU	morse Chitolia Khateno Asm plot + M 129 m		~>	nD
	Area (Total measurement in acres)	04.05 die	01.95 Acre	20	~	20
	·Whether inherited property (Yes or NO)	NO.	AID.	~	~\$	N
	Date of purchase in case of self acquired property	Deed NO- 18079 df. 18.08.07	Deed NO.	d nis	ND	np
	Cost of Land (in case of purchase)at the time of purchase	17000:00	382600 = 00 49000=00	2.09.	~~	ND
	Any Investment on the land by way of development, construction etc.	N	~	24	~	~2
	Approximate Current market value	60000=00	1386000=00	rig	NY	~D
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NA	np	nig	no	wp
	Area (Total measurement in sq. ft.)	N'A	20	~>	~0	np
	Whether inherited property (Yes or NO)	nip	NºO	~>	~	20
	Date of purchase in case of self acquired property	nio.	~>	nip	20	no
	Cost of Land (in case of purchase) at the time of purchase	NO	20	N	~>	n's
	Any Investment on the land by way of development, construction etc.	NP .	ng.	No	20	np
	Approximate Current market value	NP	an.	20	NO	20
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	29	và.	20	~	20
	Built up Area (Total measurement in sq. ft.)	NO.	NO	N	~0	~

vi)	Total of Current Market Value of (i) to (v) above	600-00=00	1554000:00	no	- 20	w
v)	Others (such as interest in property)	20	NO	w's	NO	wD
	Approximate Current market value	NO	NY	NO	NO	no
10	Any Investment on the land by way of development, construction etc.	20	20	منه	NO	ni)
	Cost of property (in case of purchase) at the time of purchase	20	NA	ND.	~	N
	Date of purchase in case of self acquired property	nio	ND	~0	N	no
	Whether inherited property (Yes or NO)	N	00	20	20	~'0
	Built up Area (Total measurement in sq. ft.)	N.Y	N.D	no	~\$	الأن
	Area (Total measurement in sq. ft.)	NO	ND	no	NO	~
()	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	2	2	22	~	N
	Approximate Current market value	ND	20	nip	20	n's
To the last	Any Investment on the property by way of development, construction etc.	nio	N	np	2	no
	Cost of property (in case of prochase) at the time of prochase	20	NP	2	ND	ni)
	Date of purchase in case of serif	20	20	nip	N.O	NO
	V Techer inherited property (* es or NO)	24	NO.	np	no	no

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Miske lings	Dependent-1 Karkith Singh (Daughte)	Dependent-2	Dependent-3
(i)	Name of Bank or Flour of Amount outstanding Bank or Nature of loan	43R000=00	200	20	~	₩
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Single Name(s) Remultifaction outstanding Nature of loan	350000=to	n's	~9	no	no

	A-ty other liability	~p	~0	no	no	no
	Grand total of liabilities	762000:00	20	20	20	~0
(ii)	Dues to departments dealing with government accommodation	25	~	~0	no	no
7. ***	Dues to departments dealing with supply of water	~	ND	no	20	~0
	Dues to departments dealing with supply of electricity	ny	ND	NA	~>	n'D
	Dues to departments dealing with supply of telephones/mobiles	~	nD	no	no	no
	Dues to departments dealing with government transport (including aircrafts and helicopters)	no	NO	ND	no	n's
	Income Tax Dues	n vo	no	n 10	n o	mp
	Wealth Tax Dues	N.0	N. 10	W 10	NO	no
	Service Tax Dues	NY	20	110	20	no
	Municipal /Property Tax Dues	NY	20	10	no	no
	Sales Tax Dues	no.	2.0	20	10	wo
	Any other dues	no l	2.0	n's	NO	no
	Grand total of all Govt. dues	no	NO	NN	NO	25

(7) Details of profession or occupation:

a. Self. 1. L. A. . Pranger No. 66 Constituency.

b. Spouse Thilian, & airy farm, Betwien oft.

(8) My educational qualification is as under:

(8) My educational qualification is as under:

(1989
(1991
(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. \$3NO) KUMAR MAGY
2.	Full postal address	PO. SIRNEY, BISTY - PROTINAR
	Number and Name of the constituency and state	PRANTUR CONSTITUENCY (BOTHAR)
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTLY STANTA DARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	rip.

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tails of Assets and Self 1907888=00	Liabiliti Spouse	es in rupees Dependent	Dependent-II 3000-00	Dependent-III
tails of Assets and Self 1907888=00	Spouse 195089	ies in rupees Dependent-	Dependent-II	Dependent-III
Self 1907868200	Spouse 195089	Dependent-	Dependent-II	Dependent-III
Self 1907868200	Spouse 195089	Dependent-	3000:00	9
Self 1907868200	Spouse 195089	Dependent-	3000:00	9
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VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

werified at thatilar this the 000 day of 7006 2012 2013 2013

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and nearly.